

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:217  
ANSWERED ON:20.02.2006  
CLEARANCE TO IRRIGATION PROJECT  
Owaisi Shri Asaduddin

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government has asked the Andhra Pradesh Government to take the clearance from the Supreme Court for the A P Polvaram Irrigation Project on Godavari River before initiating it;
- (b) if so, the reasons therefore; ( c) whether the State Government has taken clearance from the Union Government for the project in regard to Popikondala Wildlife Sanctuary situated at Polvaram upstream; and
- (c) if so, the present position of the project as regards Environment Clearance ?

**Answer**

MINISTER OF STATE FOR ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

(a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) Environment clearance under the EIA Notification, 1994 was accorded to the project on 25.10.2005. For considering the grant of necessary clearance in regard to Papikondala Wildlife Sanctuary, the Standing Committee of National Board of Wildlife in its meeting held on 20.01.06 has desired a joint inspection of the site by a Member of the Standing Committee and the Wildlife Division of the Ministry.